

to UDCs on passing the Inspector's examination.

(c) Does not arise.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

I (i) Report and Accounts (1979-80) of the Jute Manufacturers Development Council and related papers.

(ii) Report and Accounts (1979-80) of the Indian Jute Industries Research Association, Calcutta and related papers.

II. Notification of the Ministry of Steel and Mines (Department of Mines).

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Jute Manufacturers Development Council, for the year 1979-80, together with Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1951|81 for (a) and (b)]

(ii) (a) Annual Report and Accounts of the Indian Jute Industries' Research Association, Calcutta for the year 1979-80, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Association.

[Placed in Library. See No. LT-1950|81 for (a) and (b)]

II. A copy (in English and Hindi) of the Ministry of Steel and Mines (Department of Mines) Notification S. O. No. 213, dated the 17th January, 1981, under sub-section (1) of section 28 of the Mines and Minerals Regulation and Development Act, 1957. [Placed in Library. See No. LT-1949|81].

I. Accounts (1979-80 of the Central Silk Board, Bombay and related papers.

II. Audit Report on the Accounts 1978-79) of the Rubber Board, Kottayam and related papers.

SHRI PRANAB MUKHERJEE: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Accounts of the Central Silk Board, Bombay, for the year 1979-80, and the Audit Report thereon, under sub-section (4) of section 12 of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-1952|81]

II. A copy (in English and Hindi) of the Audit Report on the Accounts of the Rubber Board, Kottayam, for the year 1978-79, together with a statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-1953|81]

RE. PROCEEDING OF THE HOUSE

[Mr. Deputy Chairman in the Chair.]

MR. DEPUTY CHAIRMAN: We go to the Calling Attention Motion.

SHRI SADASHIV BAGATKAR (Maharashtra): Sir, I am on a point of order. (*Interruptions*).

SHRI NAGESHWAR PRASAD SHAHI (Uttar Pradesh): It has to be heard, Sir.

MR. DEPUTY CHAIRMAN: So many Members are standing. One by